

(11)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/648/ (IB)/2017
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	R. Kamran	P.C.S. del Bafna Pharmaceuticals del	
2)	Shivella Vasudevan for TK Bhaskar	Counsel for Applicant <u>ORDER</u>	

Representing Counsel for the petitioner present. PCS appeared for the respondent and filed counter and he is directed to issue a copy of the same to the other side. For hearing the submissions of both sides at their request put up on 20.12.2017.

- sd -

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)